

विद्युत

कोयले की कमी के कारण बड़े-बड़े ताप विद्युत् केन्द्रों को बन्धी की मात्रा और अवधि।

ताप विद्युत् केन्द्र का नाम	नवम्बर, 78	दिसम्बर, 78	जनवरी, 78
दिल्ली बबरपुर	—	—	100 मेगावाट (29 दिन)
उत्तर प्रदेश			
हरदुआलख ख और ग	—	220 मेगावाट (1 दिन) 60 मेगावाट (3 दिन)	290 मेगावाट (3 दिन) 170 मेगावाट (4 दिन) 60 मेगावाट (4 दिन)
मनकी पुराना	—	—	32 मेगावाट (3 दिन)
मध्य प्रदेश अमरकंटक	120 मेगावाट (5 दिन)	—	—
गुजरात			
उकई पांडीपलर	—	—	कोयले की कमी के कारण उत्पादन कम करना पड़ा।

Increase in Prices of Coking Coal

59. SHRI BIRENDRA PRASAD: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the fact that the price of coking coal for domestic purposes has increased by leaps and bounds; and

(b) what steps Government propose to take to control the soaring price?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) The coal companies producing domestic soft coke have not increased its price.

(b) Does not arise.

Laying of Pipe Line from Bombay High to Gujarat

60. SHRI HITENDRA DESAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) decision Government have taken for laying of the pipe-line from Bombay High to a point in Gujarat; and

(b) when will the laying of the pipe line be completed?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) A feasibility study on the gas pipeline to Gujarat had been made by ONGC. It further took up additional oceanographic and sea-bed investigations for exploring an alternate route to a land-fall point in Gujarat. A report along with views of ONGC has been received by Government in January, 1979.

However, since the conducting of the studies/investigations by ONGC, the outlook for the availability of offshore gas has changed considerably for the better as a result of a significant gas strike North of North Bassein structure and the likelihood of large reserves in the South Bassein gas field. The estimation of ONGC is that free gas availability would be much larger than earlier estimated. A firm assessment of gas

supplies is being made by ONGC by drilling more wells and a clear picture is likely to emerge by March 1979. On knowing the precise estimates of gas supplies a review of the sizing and route of the pipeline will be made by ONGC and thereafter a further report will be submitted to Government.

On receipt of this report, a view on the economics, location, time schedule of completion etc. of the pipeline to Gujarat would be taken by Government. The time schedule of completion will, however, be so framed as to synchronise with the development of economic uses of gas in Gujarat.

(b) As explained in reply to part (a) above, the completion of pipeline will synchronise with the development of economic uses of gas in Gujarat.

Decision on Recommendations of Rajinder Sachar Committee

61. SHRI MANORANJAN BHAKTA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have since taken a final decision on the various recommendations made by the Rajinder Sachar Committee on the Companies Act and the M.R.T.P. Act;

(b) if so, details of the decisions taken; and

(c) which recommendations of the above said Committee have been accepted for implementation and the progress in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (c). The various recommendations made by the Sachar Committee are under Government's active consideration and such of the recommendations as are accepted by Government will be implemented through an amending legislation in due course.

Coal requirements of Steel Industry and Percentage met by Imports

62. SHRI V. ARUNACHALAM: Will the Minister of STEEL AND MINES be pleased to state:

(a) the quantum of coking coal needs for steel plants and the percentage met or proposed to be met by imports;

(b) the countries from which the imports have been arranged;

(c) whether it is proposed to have imports from China on a long-term basis; and

(d) if so, the safeguards taken to ensure uninterrupted supply in the face of uncertainties in relations between the two countries?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) For the year 1978-79, the coking coal requirement of steel plants has been assessed at 16.68 million tonnes; out of this, about 1,50,000 tonnes or less than 1 per cent of the total requirement is likely to be met by imports;

(b) Australia and Canada;

(c) The possibilities in this regard are being explored;

(d) Does not arise at this stage.

Funds used by Companies to purchase Shares of other Companies

63. SHRI K. MALLANNA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that there is a practice at present amongst the companies of using their funds for purchases of shares of other companies;

(b) whether it is also a fact that using funds of one company or purchasing shares of another company to gain control over it is one of the